

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2501

ANSWERED ON:17.08.2006

ENCROACHMENTS ON CENTRALLY PROTECTED MONUMENTS IN DELHI .

Malhotra Prof. Vijay Kumar

Will the Minister of CULTURE be pleased to state:

- (a) The details of centrally protected monuments in Delhi;
- (b) Whether the Government is aware that the land mafias have encroached these important historical places and sold the ancient idols to foreign countries;
- (c) If so, the details thereof; and
- (d) The steps taken by the Government to evict the land from land mafias and to develop these places?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRIMATI AMBIKA SONI)

- (a) A list of 175 centrally protected monuments declared as of national importance under the provision of Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 in Delhi is at Annexure-I.
- (b)to(d) Fourteen cases of encroachments have been reported in the protected monuments of ASI in Delhi. There are no reports of theft of ancient idols from the protected monuments. The details of encroachment and the steps initiated to evict the encroachers from the protected monuments is at Annexure-II.